

**DISTRICT & SESSION COURT,
DADRA & NAGAR HAVELI,
SILVASSA.**

C I R C U L A R

In view of the directions of Central Project Coordinator, Bombay High Court, on the issue of outbreak of Novel Corona virus (COVID-19), the V.C. unit is set up in V.C. Room No.29 of the District & Sessions Court, Dadra & Nagar Haveli, Silvassa, purely for the purpose for remand and hearing on urgent matters only from **Tuesday, 7th April, 2020** between **12.00 and 02.00 p.m.**

All the Judicial Officers on urgent matters of hearing and remand duties shall attend work exclusively on V.C. from the Room No.29 of the District & Sessions Court, D&NH, Silvassa and all the Parties / Advocates shall attend the matters by installing "Vidyo" software on their Computer or Smartphone.

The Advocates shall email the application for urgent hearing to the official email id of District Court, Silvassa i.e. **dj-dnh@nic.in**. The advocates shall mention their bar council enrollment registration number in the application and shall also attach a soft copy of their self attested photo ID.

If the Judicial Officers allows the application, the office of the District Court shall communicate the date / time and V.C. Link / PIN for hearing through Video Conferencing to the concern Advocates / Parties on their email ID. Once, click that link it will connect to the video conferencing session. Upon the office of the District Court specifying the date and time, the applicant's Advocate shall give notice of the eastern and serve a soft copy of the application on the respondents.

No.: DC/Silvassa/Admin./2020/660
Date: 04/04/2020

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[Ms. U.M. Nandeshwar]
Principal District & Sessions Judge
Dadra and Nagar Haveli,
Silvassa

Copy to:-

- 01] The Civil Judge (SD) & Chief Judicial Magistrate, D&NH, Silvassa.
- 02] The Civil Judge (JD) & Judicial Magistrate (F.C.), D&NH, Silvassa.
- 03] The Government Pleader, District & Session Court, D&NH, Silvassa.
- 04] The Public Prosecutor, District & Session Court, D&NH, Silvassa.
- 05] The Assistant Public Prosecutor, District & Session Court, D&NH, Silvassa.
- 06] The President/Secretary, Silvassa Bar Association / D&NH Bar Association.
With a request to convey the contents of this circular to their litigants.
- 07] The Superintendent (Jail), Sub-Jail, Silvassa.
- 08] The SHO, Silvassa / Khanvel, D&NH, Silvassa.